

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-125/2008(Pt.)/ 1061 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court,  
Aizawl Bench, Aizawl.

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Dated Guwahati the 18 February, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.P.20012/1/2025-HC(AB)/9 dated 14.02.2025.

Sir,

With reference to the above, I am directed to inform you that Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl has been granted **casual leave on 13.02.2025**. A senior Judicial Officer available at the station would remain in-charge of her Court and Office during her absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-125/2008(Pt.)/1062 -1063 /A, dated , 18-02-2025**

Copy to:

1. Smti Ngursangzuali Sailo, Judge, Special Court, ND&PS, Aizawl.
2. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**